

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:66
ANSWERED ON:21.07.2015
Prevention of Alcoholism and Drug
Panda Shri Baijayant "Jay"

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of assistance provided to NGOs and other Voluntary Organisations under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and for Social Defence Services during the last three years and the current year, State-wise;
- (b) whether the Government has conducted any assessment to gauge the increase or decrease in drug abuse in the country; and
- (c) if so, the details and outcome thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) The State-wise details of financial assistance provided to NGOs and other Voluntary Organisations under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and for Social Defence Services during the last three years and the current year is given in the Annexure.

(b) & (c) The Ministry in collaboration with the United Nations Office on Drugs and Crime (UNODC) had conducted a National Survey on Drug Abuse in the year 2000-2001 wherein it was estimated that about 107 lakh persons in India were users of drugs. However, presently there is no authentic data to indicate the extent of drug abuse in the country. A National survey is under consideration of Government